## **National Company Law Tribunal**

## Allahabad Bench

CP NO. 35/ALD/2017

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 03.08.2017

NAME OF THE COMPANY: Ultrotech (ement Ltd V/s Modi Industries section of the companies act of 2013

SI. NO.	Name	Designation	Representation	<u>Signature</u>
<u>1.</u>	Anubhow che	andra Challocate	-) 1	Mulhuchady
<u>2.</u>	Hauprect	Ahluvalia ()	Adus OP. No. 10	
3.				_ /
4)	Sujeet K	umar (h	du.) OP. 40.03	tos Schul

## CP NO.35/ALD/2017

Sh. Sangam Singh, proxy for the petitioner counsel Sh. Anubhav Chandra. Sh. Navpreet Ahluwalia, Advocate for the respondent company. In the present matter, the reply to the maintainability application as filed by the respondent, is still awaited. Hence, a last opportunity is granted for filing the same.

The matter be listed on 5th September, 2017.

Dated:03.08.2017

Sri H.P. Chaturvedi, Member (Judicial)

Typed by: Kavya Prakash